Legislation for Removal of Judges

•236. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 753-A on the 18th September, 1933 regarding legislation for removal of Judges and state:

- (a) whether consideration of the matter has been concluded; and
 - (b) if so, the result thereof?

The Minister of Home Affairs (Shri Nanda): (a) and (b). The consideration of the matter has not yet concluded.

Gas from Pakistan

•237. Shri Bishanchander Seth: Shri Dhaon; Shri Vishram Prasad;

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that India has requested the Pakistan Government for the supply of gas;
- (b) if so, the reaction of the Pakistan Government thereto;
- (c) the manner in which this gaswill be utilised;
- (d) whether any terms and conditions have been quoted by the Pakistan Government; and
- (e) how far they are acceptable to India?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) to (e). The Pakistan Government indicated an interest in supplying natural gas to India in 1960. Discussions at expert level were held in 1961 concerning quantities available, supply points, period of availability, price and related questions. Since the price indicated by the Pakistan authorities was not considered economic and since payment was desired in pounds sterling, the proposal could not fructify.

Indian Archaeologist to Afghanistan

•238. Shri P. R. Chakraverti: Shri P. C. Borooah: Shri Raghunath Singh Shri Dhaon: Shri B. P. Yadava: Shri Bishanchander Seth:

Will the Minister of Education be pleased to state:

- (a) whether it is a fact that a team of Indian archaeologists is proposed to be sent to Bamian in Afghanistan for exploration and preservation of the relies of Buddha there; and
- (b) whether similar teams are expected to be sent on deputation to Iraq and U.A.R. to have exploratory survey?

The Deputy Minister in the Ministry of Education (Dr. M. M. Das): (a) There is a proposal before Government to send an archaeological expedition to Afghanistan to work in the fields of excavation and preservation of the relies at Bamian. The proposal is under examination.

(b) There is no proposal to send a team to Iraq. Regarding U.A.R., the proposal is under consideration.

Reservation for S.C. & S.T.

*239. Shri Ramachandra Ulaka; Shri N. R. Laskar: Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 352 on the 28th August, 1963 and state:

- (a) whether any decision has since been taken to reserve 12-1|2 per cent in the quota of promotion of employees from Class IV to Class III for Scheduled Castes and Scheduled Tribes; and
 - (b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hajar-navis): (a) It has been decided that in